GOVERNMENT OF INDIA SHIPPING LOK SABHA

UNSTARRED QUESTION NO:3134 ANSWERED ON:11.12.2014 PENDING CLEARANCE

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Will the Minister of SHIPPING be pleased to state:

- (a) whether clearance for products in the custom departments are pending for many months resulting in congestion at the sea ports;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Central Board of Excise and Customs (CBEC) has asked regulatory agencies handling clearance to upgrade their facilities and increase their manpower at various ports to facilitate round the clock clearances;
- (d) if so, the details thereof;
- (e) whether any time frame has been fixed for this purpose; and
- (f) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI PON. RADHAKRISHNAN)

(a)&(b): No, Madam.

(c)to(f): Yes, Madam, as per the inputs provided by Central Board of Excise & Customs, Department of Revenue, agencies such as Food Safety Standards Authority of India, Drug Controller of India, Plant Quarantine authorities, Animal Quarantine authorities, Textile Committee were asked to do an internal assessment including relocation and redeployment of staff for facilitating round the clock clearance within a period of 15 days.